

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 230**  
**CP-65/ND/2023**

**IN THE MATTER OF:**

**Sangeeta Batra & Anr.**

...

**Applicant/Petitioner**

**Versus**

**Perennial Lifesciences Pvt. Ltd.**

...

**Respondent**

**Under Section: 241(1)/242(4)**

**Order delivered on 15.09.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Mohit D. Ram, Adv. Monisha Handa

**ORDER**

Due to paucity of time, the matter is re-notified to 01.12.2023.

**Sd/-**  
**(COURT OFFICER)**